

SPECIAL BENCH

ITEM NO.130

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.07/ALD/2023 IN CA (CAA) No.01/ALD/2023
Connected Matter TP No. 01/ALD/2023
(Second Motion)

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAJDARBAR HERITAGE VENTURE LTD WITH RAJDARBAR INFOTECH PVT. LTD.
UNDER SECTION	230/ 232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Siddhant Surya, Adv. : *For the Petitioner*
Sh. Krishna Dev Vyas, Adv. : *For the ROC*
Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Deptt.*
Sh. Ajit Kumar Singh, AOL : *For the O.L. Alld.*

ORDER

- 1.** In this case, the reports on behalf of the ROC, RD and OL are still awaited.
- 2.** Ld. Counsels are directed to expedite their reports and file within a period of two weeks time by serving an advance copy to the other side.
- 3.** Let the matter be adjourned for further hearing before the Regular Bench on 22nd August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*